

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 60(ND)/2015  
CA NO.

CORAM:

PRESENT:



SH. R. VARDHARAJAN  
HON'BLE MEMBER (J)

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY: M/s. PTC India Financial Services Ltd.  
V/s.  
M/s. R.S. India Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. MAYANK MISHRA, ADV		FOR PETITIONER	
2.	MR. SIDHARTH SETHI, ADV.			
3.	MS. PRAGYA CHAUDHARI, ADV.			
4.	MS. UPASANA TALWAR, ADV			
			for Respondent 1-5	

**Order**

Learned counsel for the petitioner states that as per last order, the Hon'ble Principal Bench has ordered for investigations into the affairs of the company. Further, it is represented by the learned counsel for the respondents that they have taken the matter in appeal before the Hon'ble NCLAT.

In view of the above, the matter is adjourned to 23.11.2016.

  
(R. VARADHARAJAN)  
MEMBER(J)

  
(S.K. MOHAPATRA)  
MEMBER (T)